

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED 25.06.2021**

<b>I Session 11.00 AM to 2.00 PM</b>	<b>II Session 2.45 PM to 5.45 PM</b>
<b>HEARING</b>	<b>CALL ON</b>
1) O.S. 1009/2010	16) O.S. 341/2018
2) O.S. 25/2014	17) O.S. 460/2018
3) O.S. 87/2015	18) O.S. 461/2018
4) O.S. 450/2016	19) O.S. 462/2018
5) O.S. 1221/2018	20) O.S. 463/2018
6) O.S. 1501/2018	21) O.S. 464/2018
7) O.S. 323/2019	22) O.S. 465/2018
8) O.S. 711/2019	23) O.S. 466/2018
9) O.S. 1213/2019	24) O.S. 468/2018
10) O.S. 1559/2019	25) O.S. 1085/2018
11) O.S. 479/2021	26) O.S. 1087/2018
12) O.S. 1217/2014	27) O.S. 241/2019
13) O.S. 375/2017	28) O.S. 259/2019
14) O.S. 333/2018	29) EX. 16/2019
15) O.S. 339/2018	30) O.S. 647/2019

Sd/-  
I/c Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 25.06.2021**

<b>IST SESSION AT 11 A.M</b>	<b>IIND SESSION AT 2.45 P.M</b>
<b>HEARING</b>	<b>HEARING</b>
1. O.S. 738/2011	16. O.S. 712/2017
2. O.S. 754/2011	17. O.S. 804/2017
3. MISC. 23/2011	18. O.S. 842/2017
4. O.S. 1402/2011	19. O.S. 314/2018
5. O.S. 920/2012	20. O.S. 586/2018
6. O.S. 536/2013	21. O.S. 640/2018
7. O.S. 80/2014	22. O.S. 1132/2018
8. O.S. 474/2014	23. O.S. 1190/2018
9. O.S. 774/2014	24. O.S. 1404/2018
10. O.S. 1160/2014	25. O.S. 860/2019
11. O.S. 4/2015	26. O.S. 862/2019
12. O.S. 216/2015	27. O.S. 1106/2020
13. EX. 25/2015	28. O.S. 1108/2020
14. O.S. 1142/2016	29. O.S. 1110/2020
15. O.S. 134/2017	30. O.S. 1112/2020

Date: 24.06.2021  
Place: Bengaluru

sd/-  
I/c. I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 25.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>SUMMONS</b>	<b>STEPS</b>
1. O.S. 344/2016	16. O.S. 1688/2019
2. O.S. 1358/2016	<b>SUMMONS</b>
3. O.S. 958/2018	17. O.S. 516/2021
4. O.S. 664/2019	18. O.S. 1118/2009
5. O.S. 1080/2019	<b>NOTICE</b>
6. O.S. 444/2020	19. O.S. 466/2010
7. O.S. 122/2021	20. EX 18/2019
8. O.S. 376/2021	<b>HEARING</b>
9. O.S. 378/2021	21. O.S. 836/2011
10. O.S. 408/2021	22. EX 23/2013
<b>ARGUMENT</b>	23. O.S. 524/2021
11. O.S. 770/2012	<b>AMENDMENT</b>
12. O.S. 1114/2014	24. O.S. 278/2015
13. O.S. 504/2016	25. O.S. 720/2015
14. O.S. 244/2017	<b>AWAIT SUMMON/NOTICE</b>
15. O.S. 200/2018	26. O.S. 1008/2013
	27. O.S. 330/2021
	<b>ORDERS</b>
	28. O.S. 1050/2020
	29. O.S. 1168/2020
	<b>OBJECTIONS</b>
	30. O.S. 746/2020

Date: 24.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.



25.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 25-06-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 1229/2015
2	O.S. 911/2018
3	O.S. 13/2019
4	O.S. 57/2019
5	Misc. 67/2019
6	O.S. 1299/2019
7	O.S. 1377/2019
8	O.S. 93/2020
9	O.S. 149/2020
10	O.S. 609/2020
11	O.S. 610/2020
12	O.S. 611/2020
13	O.S. 612/2020
14	O.S. 835/2020

**ISSUES**

15	O.S. 775/2018
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**Afternoon - Sessions**

**ARGUMENTS**

1	O.S. 261/2011
2	O.S. 1563/2013
3	O.S. 3/2017
4	O.S. 779/2017
5	O.S. 547/2018

**ORDERS**

6	O.S. 1477/2013
7	O.S. 1249/2014 TO 1257/2014
8	O.S. 919/2017
9	O.S. 921/2017

**ADR**

10	O.S. 1251/2018
11	O.S. 637/2020

**CALL ON**

12	O.S. 109/2010
13	O.S. 1219/2013

**OBJECTIONS**

14	O.S. 537/2021
15	O.S. 1521/2014

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru